

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 6113**

TO BE ANSWERED ON THE 11TH APRIL, 2017/ CHAITRA 21, 1939 (SAKA)

FUNCTIONING OF NCRB

**6113. SHRI ASHOK SHANKARRAO CHAVAN:
SHRI GAJANAN KIRTIKAR:
KUNWAR HARIBANSH SINGH:
SHRI T. RADHAKRISHNAN:
SHRI SUDHEER GUPTA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Crime Records Bureau (NCRB) has celebrated its 32nd Inception Day in the country;

(b) if so, the details thereof along with the aims and objectives of setting up of NCRB;

(c) the number of police officers trained by the NCRB so far, State/UTwise;

(d) whether the NCRB is planning to establish new research wing and also proposes to introduce new subjects in training;

(e) if so, the details thereof and the time by which it is likely to be implemented; and

(f) the steps taken/being taken by the NCRB to achieve more success in its objectives?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes. In the function apart from other activities an exhibition on Bureau's activities like functioning of CCTNS project, feature of scanning and recording of finger print of criminals, publications from the year 1953 onwards were displayed. Medals and Commendation Certificates were also awarded to the employees for their meritorious services.

The main objectives of National Crime Records Bureau (NCRB) are as below:

(i) To prepare an enabling IT environment - policy framework, guidelines, architecture, best practices for Police Forces throughout the country to improve knowledge based pro-active policing with the use of IT for improving internal efficiency, effectiveness and public service delivery.

(ii) To lead and coordinate development of IT products and build a National Resource Centre of IT solutions for police organizations.

(iii) To create and maintain secure sharable National Databases on crimes, criminals, property and organized criminal gangs for law enforcement agencies and promote their use for public service delivery.

(iv) To obtain, compile, analyze and publish the National Crime Statistics.

(v) To obtain, process and disseminate finger print records of criminals including foreign criminals to establish their identity; promote automation of State Finger Print Bureaux and encourage research for the development of Finger Print Science.

(vi) To provide training in IT and Finger Print Science for capacity building in Police Forces.

(vii) To coordinate development of Modern State Crime Records Bureaux.

(viii) To interact with Foreign Police Forces to share IT practices and crime information.

(c): Details of police officers trained upto 31.01.2017 is at Annex.

(d) & (e): At present there is no proposal with the Ministry.

(f): NCRB does continuous consultation with all of its stakeholders, including State/UTs, to achieve its objectives.

List of Indian Police officers who attended courses at NCRB		
State/UTs Wise from Year 2000 till 07 April 2017		
Sr.No.	State/UT	Total Trained
1	A&N ISLANDS	49
2	Andhra Pradesh	312
3	Arunachal Pradesh	80
4	Assam	274
5	Bihar	209
6	Chandigarh	61
7	Chattisgarh	70
8	Dadra & Nagar Haveli	21
9	Daman & Diu	18
10	Delhi	439
11	Goa	63
12	Gujarat	183
13	Haryana	225
14	Himachal Pradesh	131
15	Jammu & Kashmir	195
16	Jharkhand	140
17	Karnataka	259
18	Kerala	240
19	Lakshadweep	34
20	Madhya Pradesh	311
21	Maharashtra	508
22	Manipur	53
23	Meghalaya	116
24	Mizoram	85
25	Nagaland	156
26	Odisha	197
27	Puducherry	55
28	Punjab	211
29	Rajasthan	357
30	Sikkim	104
31	Tamil Nadu	307
32	Telangana	43
33	Tripura	111
34	Uttar Pradesh	217
35	Uttarakhand	132
36	West Bengal	497
	TOTAL	6463

* Note the data before 2000 was not available as per STATE/UTs Wise
